

(c) whether Government have decided to electrify those Villages in 1982-83; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir. In Patna district of Bihar, out of 1311 villages, 1164 villages were electrified upto the end of March, 1982.

(b) 147 villages of Patna district were yet to be electrified as on 31-3-1982. These have already been included for electrification under the rural electrification schemes sanctioned by Rural Electrification Corporation.

(c) and (d). According to the constructed schedule envisaged under the projects, the remaining 147 villages covered for electrification under the projects sanctioned by Rural Electrification Corporation are expected to be electrified by the end of March, 1985.

सिन्दरी स्थित छात्रावास से स्कूल का  
जन्यत्र ले जाया जाना

2664. श्री रूद्र प्रताप षाडंगी : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि क्या डिनोबिल स्कूल जिसे एक गैर-सरकारी संगठन द्वारा चलाया जाता है, को सिन्दरी में स्थायी छात्रावास से कहीं और बदलने का विचार है और यदि हां, तो कब तक और यदि नहीं, तो उसके क्या कारण हैं;

पेट्रोलियम, रसायन और उर्वरक मंत्रालय के राज्य मंत्री (श्री बलबीर सिंह) : फर्टिलाइजर कार्पोरेशन आफ इंडिया लिमिटेड के सिन्दरी यूनिट द्वारा अभी डिनोबिल स्कूल को किराए पर दिए गए नयन से स्थानान्तरित करने का कोई विचार नहीं है। विद्यालय में एफ.सी.आई. और बी. डी. आई. एस. के कर्मचारी के बच्चों को शैक्षिक सुविधाएं दी जाती हैं।

Sex Nudity Vulgarness in South Indian Films

2665. DR. A. U. AZMI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is a clear notion in the minds of the films producers in South India that sex sells and as a result of this the sex, nudity, vulgarity is the main theme of South Indian films;

(b) whether Madras Censor Board has taken objection to the increasing nudity and vulgarity shown in the South Indian films and Set to apply its scissors consequent to which the Producers boycotted the Madras Censors and lobbied in New Delhi;

(c) if so, what are the full facts thereof and steps being taken to check the nudity violence, drinking and vulgarity in the Indian films, more so in South Indian Films; and

(d) if not, reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (d) One cannot generalise and say that all South Indian film producers feel that sex sells and that the main theme of South Indian films is sex, nudity and vulgarity. Films presented to the Board of Film Censors for certification do contain *inter alia* scenes of sex and undity. However, before certifying films, the Board deletes the scenes considered objectionable in terms of the guidelines. Recently there have been complaints about the working of the Madras Censors Board. The main criticism is that different standards of censorship are being adopted by different offices of the Board, as also that there are variations in standards adopted in respect of different language films. In a memorandum submitted to officers of the Government of India who visited Madras on 11-6-82, the South India Film Chamber of Commerce (acting for the South Indian Film Industry) mentioned that:

"the film industry in the South reserts that it became necessary to resort to the extreme step of boycotting of the local regional office from the 10th June, 1982".